

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 109(ND)/2015  
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Smt. Ina Malhotra  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY: Sanjeev Jain & Ors.  
Vs.  
M/s. Angel Buildcon Pvt. Ltd. & Ors.


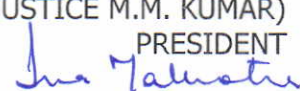
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR NIDHESH GUPTA	(SR.ADV)	PETITIONERS	
2.	MR RAJNISH SINHA	(ADV)		
3.	MS. NEHA KHURANA	(ADV)		
4.	MS. ARUNIMA BOSE	(ADV)		
5.	MR. RAUNAK SINGH	(ADV)		
6.	Mr UK Chaudhary	SAV	Respondents	
7.	Mr PK Mittal	SAV		
8.	Mr Himanshu Vij	SAV		
9.	Mr. Pooventhal	SAV		

**Order**

On the request of the parties, hearing is deferred to 09.11.2016.

Interim orders to continue.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(INA MALHOTRA)  
MEMBER (J)